GOVERNMENT OF INDIA MINISTRY OFCOAL RAJYA SABHA QUESTION NO07.03.2011 ANSWERED ON PRODUCTION OF COAL .

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Shri M.P. Achuthan

Will the Minister of COAL be pleased to state :-

(a)whether it is a fact that our domestic production of coal continues to fall short of the target due to hurdles such as environmental clearances, land acquisition problems and low investments;

(b)if so, the details of production and targeted production during the last three years; and

(c)the projects being held up for various reasons and the steps being taken to clear the hurdles and to increase the production?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF COAL

## (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): The coal production targets (as per Annual Plan) as well as actual production during the last three years are given as under:-

( in million tones)
Year Target (BE) Actual
2007-08 460.50 457.08
2008-09 497.29 492.76
2009-10 532.33 532.06
= Provisional

The shortfall in achieving the coal production targets, inter alia, is primarily due to problems in land acquisition and associated R&R problems and delay in environment & forestry clearance.

(c): As far as CIL is concerned, out of 41 projects ( costing more than Rs 20 Crs ) running behind schedule, 10 projects are delayed for want of forestry clearance, 1 project is delayed due to non-availability of environmental clearance, 14 projects are delayed due to problems in land acquisition & associated R&R problems, 9 projects are delayed due to lack of participation in bids, 2 projects are delayed due to adverse geological conditions & 5 projects due to reasons like delay in shaft sinking activity, delay in supply of equipment, delay by contractor etc. In addition to the above, 5 major projects of X plan, with an aggregate ultimate capacity of 35 MT could not be taken up for want of Forestry clearance.

(a)Vigorous follow up action with land acquisition officials of State Govts. to expedite acquisition proceedings.

(b) Regular meetings with State Authorities viz. Land Revenue Commissioner, LR Secretary to sort out acute problems.

(c) Forest Officials are contacted on regular basis at District & Tehsil level to fulfil the requirement & queries. Periodical contacts are done with the Regional Office of MOEF/ MOEF, New Delhi for expediting clearance of the forestry proposals.

(d) Discussions are held with the land owners/ villagers for selection of rehabilitation site and also to persuade them to shift to the rehabilitation site.